

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-05-2024 AT 10:30 AM**

**CP(IB) No. 375/9/HDB/2022**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Wiley India Pvt Ltd

**...Operational Creditor**

**AND**

M/s. Miles Education Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Ms Tanya Kanwar, for Corporate Debtor present physically.  
Learned Counsel Mr Vimal Vasi Reddy, for Operational Creditor present through  
Video Conference.

It is stated that written submissions by both sides e-filed on 29.04.2024 and  
physically filed on 29.04.2024.

Hence, **for orders on 18.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**